

(13) (i) A copy of the Annual Report (Hindi and English versions) of the Auroville Foundation, Auroville, for the year 1994-95

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Auroville Foundations, Auroville, for the year 1994-95, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Auroville Foundation, Auroville, for the year 1994-95.

(14) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (13) above

[Placed in Library, See No. LT-427/96]

(15) A copy of the Annual Accounts (Hindi and English versions) of the Central Tibetan Schools Administration, New Delhi, for the year 1993-94, together with Audit Report thereon.

(16) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (15) above

[Placed in Library, See No. LT-428/96]

(17) (i) A copy of the Annual Report (Hindi and English versions) Technical Teachers' Training Institute, Bhopal, for the year 1994-95, alongwith Audited Accounts

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Technical Teachers' Training Institute, Bhopal, for the year 1994-95

(18) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (17) above

[Placed in Library, See No. LT-429/96]

(19) (i) A copy of the Annual Report (Hindi and English versions) Technical Teachers' Training Institute, Chandigarh, for the year 1994-95 alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Technical Teachers' Training Institute, Chandigarh, for the year 1994-95.

(20) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (19) above.

[Placed in Library, See No. LT-430/96]

(21) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Management, Calcutta, for the year 1994-95 alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Management, Calcutta, for the year 1994-95

(22) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (21) above.

[Placed in Library, See No. LT-431/96]

Notification under section 199 of the Railways Act 1989.

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : Sir, I beg to lay on the Table :

a copy of the Railways Red Tariff (54th Amendment) Rules, 1996 (Hindi and English versions) published in Notification No. G.S.R. 267(E) in Gazette of India dated the 4th July 1996, under section 199 of the Railways Act, 1989

[Placed in Library, See No. LT-432/96]

14.04 hrs.

[English]

MESSAGE FROM RAJYA SABHA

SECRETARY-GENERAL : Sir, I have to report the following message received from the Secretary-General of Rajya Sabha

'I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on Friday, the 12th July, 1996 adopted the following motion in regard to the Joint Committee on Offices of Profit :

"That this House concurs in the recommendation of the Lok Sabha that a Joint Committee of the Houses to be called the Joint Committee on Offices of Profit be constituted for the purposes set out in the motion adopted by the Lok Sabha at its sitting held on the 12th July, 1996 and resolves that this House do join in the said Joint Committee and proceed to elect, in accordance with the systems of proportional representation by means of the single transferable vote, five members from among the Members of the House to serve on the said Joint Committee'

2. I am further to inform the Lok Sabha that in pursuance of the above motion, the following Members of the Rajya Sabha have been duly elected to the said Committee

1. Shri Gaya Singh
2. Shri Bhagaban Majhi
3. Shri Sitaram Kesri
4. Dr. Naunihal Singh
5. Shri Virendra Kataria